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Cement Industry

- *78. SHRI KRISHNA KUMAR BIRLA: Will the Mmister of INDUSTRY AND COMPANY AFFAIRS be pleased *to* state.
- (a) whether Government have suspend ed further licensing in the cement industry; and
- (b) if so, what are the reasons therefor and what action Government propose to take in regard so that the country would not have to depend on imported cement?

THE MINISTER OF CHEMICALS AND FERTILIZERS AND INDUSTRY AND COMPANY AFFAIRS (SHRI VEERENDRA PATIL): (a) No, Sir.

(b) Does mot arise.

Complaints against underweight LPG Refills

- *79. SHRI PRITHIBI MAJHI: Will the Minister of PETROLEUM be pleased to state:
- (a) what is the number of complaints received in his Ministry and by M|s. Prem) Nath Motors (Private) Limited, Connaught Place, New Delhi regarding the supply of under-weight refills of Gas cylinders sine June, 1984;
- (b) whether any enquiry has been conducted in the matter;
- (c) if so, whether the outcome of the enquiry so conducted was communicated to the complainants; and
- (d) what remedial measures Government have taken or propose to take to remedy the situaion?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) to (d) According to the information made available to Government, between June. 1984 and February, 1985. M/s. Prem

Nath Motors Private Limited not directly receive any complaints regarding underweight LPG cylinders supplied by them. Ten complaints including one sent from the Ministry of Petroleum, were, nevertheless, received during this period by the Indian Oil Corporation against M/s. Prem Nath Motors'Private Limited about supply of underweight LPG cylinders. These complaints were enquired into by the Corporation and all of them were found to be correct. The consumers con cerned were suitably compensated in each case. The distributor was issued warnings show cause notice and was cautioned tO improve the performance.

Production of Petroleum

- 80. MISS SAROJ KHAPARDE: Will the Minister of PETROLEUM be pleased to state:
- (a) what is the percentage of increase ia the production of petroleum in the country during the last three years, year-wise;
- (b) what is the saving in terms of for-reign exchange on the import of petroleum during the above period;
- (c) what is the amount of foreign exchange spent on the import of petroleum during the last three years, year-wise;
- (d) what is the programme for the indigenous production of petroleum duriag the Seventh Five-Years Plan period; and
- (e) by when the country will be self-sufficient in petroleum?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) to (c) The percentage increase in the production of crude oil in the country, value of net import of crude oil and the consequent savings in

during the last thee years has been as	follows
Year	%Incre-value of saving in ase over net foreign the imports excharge previous of crude vear in oil crores) production of crores)
1981-82	54.0 3540 (-) 191
1982-83	80.1 39go <i>2</i> go
1983-81	23.6 2310 670

- (d) The Seventh Five-Year Plan is yet to be finalised.
- (e) Self-sufficiency has been achieved to the extent of 69 per cent. Since exploration for oil is highly probabilistic in nature, it would not be possible to indicate with any certitude, the period bj which self-sufficiency in oil can be attained.

Demand and supply of Kerosene to States

- 203. SHRIMATI IILA BHATTACHARYA. Will the Minister of PETROLEUM be pleased to state:
- (a) what is the demand for kerosene in different States with State-wise details thereof during the last 3 years;
- (b) what is the allotment quota of each State for kerosene, with month-wise details thereof during the last three years, and what is the actual supply to the States, State-wise and month-wise during the above period;
- (c) whether there is any gap between the demand for and the supply of kerosene in the country;
- (d) if so, what are the reasons there for; and

(e) what steps Government propose to take to remove the gap?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM (SHRI NAWAL KISHORE SHARMA): (a) and (b) At present the requirement of kerosene of each State|Union Territory is assessed by allowing 5 per cent growth over the allocations made during the corresponding period of the previous year on a four month block basis.

To review the present system of allocation and to advise Government about the rationale *to* be adopted for kerosene allocations to the States, a one-man Committee has been appointed. This Committee is expected to submit its report by July, 1985.

A statement giving allocations and sales made to each State/Union Territory during the years 1982, 1983 and 1984 is enclosed as Statement. The time and labour involved in furnishing month-wise details for the three years may not commensurate with the objective proposed to be achieved.

(c) As can be seen from the attacher statement, the sales have been largely fc keeping with the allocatiwns. (d) and (e) Do not wise.